

Annexure-8

Name of the corporate debtor:

RAMOS CERAMIC PRIVATE LIMITED

Date of commencement of CIRP

14th February, 2024List of creditors as on 02nd August, 2024

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount Of Any Mutual dues ,that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether Related party?	% of voting share in CoC					
1	SICER INDIA PRIVATE LIMITED (FORMERLY KNOWN AS SICER INKERA PRIVATE LIMITED)	05/03/2024	1,60,48,191	1,60,48,191	Unsecured	0	0	No	39.41%	0	0	0	0	Nil
2.	FAVOURITE MINERALS LLP	12/03/2024	2,46,70,193	2,46,70,193	Unsecured	0	0	No	60.59%	0	0	0	0	Nil
Total			4,07,18,384	4,07,18,384					100%					